

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 138
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/petitioner

Order under Section 391-394

Order delivered on 28.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner/Applicant:	Mr. P. Nagesh & Mr. Dhruv Gupta, Advs.
For the OL	Mr. Shubham Pandey & Ms. Swati Kaushal, Advs.
For the RD	-
For the ITD	Ms. Easha Gurung, Adv. for Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department

ORDER

Due to paucity of time matter could not be taken up.

List on 03.04.2019.


Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.02.2019
Ritu Sharma